

**High Court of Jammu & Kashmir and Ladakh at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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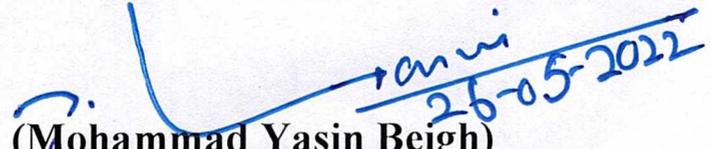
**NOTIFICATION**

No: 524 of 2022/Rg Dated: 26/05/2022.

It is hereby notified that the below mentioned applicants have surrendered their certificates of enrolment, therefore the same are kept in abeyance /suspended from the dates shown against each:

S.No	Name S/Shri	Date of Surrender	Enrollment No. & Date
1.	<b>Shri Gowher Majeed, S/O Abdul Majeed Dalal R/O Village Hazratbal, Anantnag</b>	21.05.2022	316/1992 Dt.06.07.1992
2	<b>Shri Sheikh Javaid Alam S/O Dr. Sheikh Abdul Samad R/O Village Gome Ahmad Pora, Pattan, Baramulla</b>	24.05.2022	JK/241/1987 Dt.03.06.1987

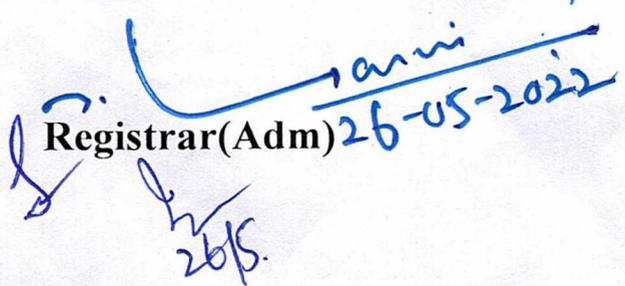
By Order.

  
(Mohammad Yasin Beigh)  
Registrar(Adm)

No: 16383-94/Rg/UP Dated: 26/05/2022

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Anantnag/Baramulla.
3. Secretary, Bar Council of India, New Delhi
4. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned .
5. President, J&K High Court Bar, Association, Srinagar.
6. President, District Bar Association, Anantnag/Baramulla.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. Shri Gowher Majeed S/O Sh. Abdul Majeed Dalal R/O Village Hazratbal, Anantnag (A/P Registrar Judicial, High Court Wing, Srinagar).
9. Shri Sheikh Javaid Alam S/O Dr. Sheikh Abdul Samad R/O Village Gome Ahmad Pora, Pattan, Baramulla (A/P Additional District & Sessions Judge, Anantnag).  
..... for information.

  
Registrar(Adm)